

HIGH COURT OF CHHATTISGARH, BILASPUR

4803

Endorsement No. /R.(J.)/2020

Bilaspur, Dated: 01/06/2020

1.	Reader to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	Reader to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	Reader to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	Reader to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	Reader to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	Reader to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	Reader to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	Reader to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	Reader to Hon'ble Mr. Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	Reader to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11.	Reader to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	Reader to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	Reader to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
14.	Reader to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
15.	The Advocate General, Government of Chhattisgarh, Bilaspur.
16.	The Respected Registrar General, High Court of Chhattisgarh, Bilaspur.
17.	The Registrar (Vigilance / I & E/), High Court of Chhattisgarh, Bilaspur.
18.	The Registrar (Inspection & Enquiry), High Court of Chhattisgarh, Bilaspur.
19.	The Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
20.	The Registrar (S & A Cell), High Court of Chhattisgarh, Bilaspur.
21.	The Joint Registrar (M), High Court of Chhattisgarh, Bilaspur.
22.	All Additional Registrar (Judicial/ Administration/CPC/M/D.E/ High Court Establishment), High Court of Chhattisgarh, Bilaspur.
23.	The Secretary, High Court Legal Services Committee, Bilaspur.
24.	The Secretary, High Court Bar Association, Bilaspur.

25.	The Secretary, Chhattisgarh High Court Practicing Advocates Association, Bilaspur.
26.	The Assistant Solicitor General of India, Central Govt. High Court Premises, Bilaspur
27.	Additional Registrars (Criminal/Civil/Central Filing) & Deputy Registrar (Writ Section) , High Court of Chhattisgarh, Bilaspur.
28.	All Assistant Registrars/Section Officers/In-charge (Writ / Civil / Criminal / Central Filing / Supreme Court Section / S.W. Section / Lawzima / Paper Book & Inspection / Copying / Cause List Section / Library / Protocol Section / Court Officer Section), High Court of Chhattisgarh, Bilaspur.
29.	D.S.P, High Court Security, High Court of Chhattisgarh, Bilaspur.
30.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.

By order of Hon'ble the Chief Justice


(Arvind Kumar Verma)
 Registrar (Judicial) 01.06.2020

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HIGH COURT OF CHHATTISGARH, BILASPUR
CORRIGENDUM (w.e.f 02/06/2020)

No. 4804 R(J)/2020

Bilaspur, Dated 01/06/2020

In partial modification to the order of Hon'ble the Chief Justice dated 15/05/2020 regarding current roster w.e.f. 20th May, 2020, and also as per instruction of Lordship for ensuring proper listing and timely disposal of bail matters, the present roster needs some amendment which is as follows and same shall be effective from 02/06/2020:-

Excise and NDPS Criminal Bail Petition U/s 439 CrPC shall be listed and heard by Single Bench IV comprising of Hon'ble Shri Justice Sanjay K. Agrawal in addition to other matters in the present roster. Similarly, POCSO Criminal Bail Petition U/s 439 CrPC shall be listed and heard by Single Bench VII comprising of Hon'ble Shri Justice R.C.S. Samant in addition to other matters in the present roster. The remaining petitions U/s 439 CrPC shall be listed and heard by Single Bench XII comprising of Hon'ble Smt. Justice Rajani Dubey in addition to other matters in the present roster.

By order of Hon'ble the Chief Justice


(Arvind Kumar Verma)
Registrar (Judicial) 01.06.2020.